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**K.K.Rout Vrs. UOI**

**Orders/Directions Sl. No. 1**

**O.A. No. 158 of 2009**

Order dated: 01.02.2016

CORAM

**HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)**  
**HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)**

.....

None appears for the applicant.

From our orders dated 22.06.2015, 04.08.2015, 07.09.2015, 26.11.2015, 21.12.2015, we find that the applicant is not taking any step to represent his case before the Tribunal though adequate opportunity was give to him following the principles of natural justice. Keeping in mind the earlier orders of this Tribunal and the fact that this is a matter of 2009, we dismiss this O.A. for non-prosecution.

Copy of this order be given to Mr. S.K.Ojha, Ld. Panel Counsel for the Railways.

Registry is directed to send a copy of this order to the applicant in the address given in the cause title by tomorrow by Registered Post.

  
MEMBER(Admn.)

  
MEMBER(Judl.)

RK